

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 02
(CAA)-63(PB)/2020

IN THE MATTER OF:
Spirited Auto Cars (I) Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 10.09.2020

CORAM:
SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner
Tanmay

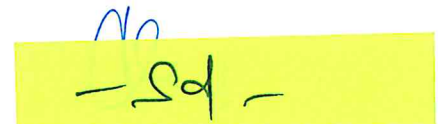
Ms. Vatsala Rai, Mr. Bharat Apte & Mr.
Sharma, Advs.

ORDER

Heard. **Order reserved.**



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

10.09.2020
Ritu Sharma